

R.Begum-Vrs-UOI&Ors

HEARING Sl.No.1  
OA No.661/2011

Order – dated 23<sup>rd</sup> June, 2014.

CORAM  
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)

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This OA was filed on 7<sup>th</sup> September, 2011 praying for appointment on compassionate ground in which counter has also been filed and the matter is otherwise ready for hearing and final disposal. This has been listed today under the heading hearing. None appears for the applicant even after allowing two pass overs. However, Mr.T.Rath, Learned Standing Counsel appearing for the Railway-Respondent who is present in court insists for disposal of the matter. Since none is present for the applicant and no request has also been on his behalf for adjournment, I feel that the applicant is no more interested to pursue this OA. Hence this OA is dismissed for default. No costs. Copy of this order be sent to the Applicant in the address given in the OA.

  
(A.K.Patnaik)  
Member (Judicial)